

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

Ref. No. 22443 /S.R./THC /2023

Dated 23.3.23

To

The President/Hony. Secretary,
Bar Association,
Tis Hazari Courts Complex,
Delhi

Sub: Training programme w.r.t. eSCR Outreach programme for Advocates enrolled at Tis Hazari Bar Association

Sir,

Reference is invited to the ibid subject and to convey that by virtue of letter dated 15/03/2023 received from Delhi Judicial Academy, it has been conveyed that recently citizen-centric free judgment search portal namely eSCR has been launched by Hon'ble Supreme Court of India for all stakeholders including Advocates, Judicial Officers, Court Staff and Litigants and office has been asked to a training programme on eSCR Outreach for the Advocates and Litigants.

In compliance to the aforesaid directions, an online training programme has been scheduled by the office for Advocates and Litigants through CISCO Webex Meeting App. The CISCO Webex Meeting No./password, date and time of the training programme is as hereunder:

Meeting ID	Password	Date & Time
25134163608	123456	28/03/2023 (4:00 PM to 4:30 PM)

In view of the above, you are requested to share the CISCO Meeting No. and Password of the Online Training with the Advocates and Litigants to enable them to join the training programme as per schedule.

Yours,



(Sunil Kumar Sharma)
Addl. Sessions Judge
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Ref. No. 22444-450 /S.R./THC

Dated 2-3-MAR-2023

Copy forwarded for information and necessary action to:

1. Dr. Aditi Chaudhary, Director Academics/Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi.
2. Sh. Gaurav Sharma, Advocate Master Trainer & Mr. Rishabh Sharma, Advocate Master Trainer is requested to impart the training as per above mentioned schedule.
3. PS to the Ld. Principal District & Sessions Judge, HQs, Delhi to place it before Ld. Principal District & Sessions Judge, HQs, Delhi.
4. PS to the Ld. Principal District & Sessions Judge, West, Delhi to place it before Ld. Principal District & Sessions Judge, West, Delhi.
5. Mr. Shivesh Kumar Dubey & Mr. Arjun posted in Computer Branch, are directed to make necessary arrangements for conducting training programme through VC.
6. Dealing official, LAYERS / Website to upload the circular on the LAYERS/Website of Delhi District Courts.



(Sunil Kumar Sharma)
Addl. Sessions Judge
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi